

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-536
IB-468/ND/2020

IN THE MATTER OF:

M/s Tri-Wall Pak Pvt Ltd.

V/s

M/s 5 Core Acoustics Pvt Ltd

....Applicant

....Respondent

SECTION

U/s Sec. 9 IBC

Order delivered on 22.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

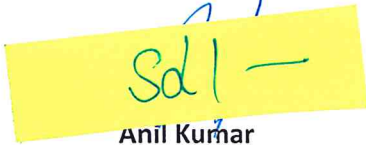
PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, list the matter on 11.03.2021.


Anil Kumar
(For Court Officer, C-V)